Name of the Corporate Debtor: Regen Infrastructure And Services Private Limited; Date of Commencement of CIRP: 19-02-2020; List of Creditors as on: 29-03-2021; Name of IP: Ms. RENUKA DEVI RANGASWAMY; Last 5 digitof registration number: 12871

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	3546144474	3	3546144474	86.82	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	55	3190447	50	1221076	0.03	0	1969371		Annexure 5
6	Operational creditors (Employees)	179	24542734	166	16018309	0.39	0	8524425		Annexure 6
7	Operational creditors (Government Dues)	12	325804086	8	103896887	2.54	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	210	6374292597	150	417133681	10.21	0	5912844384	44314532	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
Total		459	10273974338	377	4084414427	100.00	0	6145245379	44314532	